

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.120/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.56/2014
NAME OF THE COMPANY	Rytumitra Cold Storage Pvt Ltd.
NAME OF THE PETITIONER(S)	Thullur Srinivas Rao & Others
NAME OF THE RESPONDENT(S)	Rytumitra Cold Storage Pvt Ltd. & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh	Sr.-Adv Adv	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R1-R5	Adv	9849056652	

Heard Shri R. Raghunandan Rao, Learned Senior Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent.

Post the case on 22.09.2017


Member (T)


Member (J)